

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2773/2024 BLAPL/1165/2024	KAMINI MALLIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUAKHIA /208 /2022 A.D.J.,JJPUR(Jajapur) CT/0000126/2022
2	D-BLAPL/3578/2024 BLAPL/1166/2024	BAPI NAYAK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	CHAULIAGANJA /315 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001352/2023
3	D-BLAPL/3660/2024 BLAPL/1167/2024	SURESH BEERO @ AKHI BIRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /48 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000024/2020
4	D-BLAPL/4084/2024 BLAPL/1168/2024	PRAKASH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /167 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000866/2023
5	D-BLAPL/1070/2024 BLAPL/1169/2024	PANCHU PATRA VS STATE OF ODISHA	SANJIT MISHRA VS	KUMBHARAPARA /34 /2023 SPECIAL JUDGE, PURI(Puri) TR/0000030/2023
6	D-BLAPL/2910/2024 BLAPL/1170/2024	SATRUGHANA NAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /471 /2021 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000023/2022
7	D-BLAPL/3482/2024 BLAPL/1171/2024	DEBENDRA BEHERA VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000028/2023
8	D-BLAPL/3797/2024 BLAPL/1172/2024	MANTU DAS VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JHARSUGUDA GRPS /107 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0003356/2022
9	D-BLAPL/4231/2024 BLAPL/1173/2024	PETLA ANIL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	GOSANINUAGAM /273 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR Spl/0000067/2023
10	D-BLAPL/4003/2024 BLAPL/1174/2024	HIMANSHU NARANGA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /862 /2023 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Dist) CT/0001373/2023
11	D-BLAPL/3583/2024 BLAPL/1175/2024	NITAI MANDAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Gajapati) 2(A)CC/0000090/2023

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12	D-BLAPL/4184/2024 BLAPL/1176/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	DASPALLA /72 /2023 DISTRICT AND SESSIONS JUDGE,NAYAGUDA ST/0000264/2023
13	D-BLAPL/3508/2024 BLAPL/1177/2024	NARENDRA BEHERA @ TIKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /825 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000131/2023
14	D-BLAPL/3959/2024 BLAPL/1178/2024	SANIA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /447 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000172/2023
15	D-BLAPL/4383/2024 BLAPL/1179/2024	AJIT BARLA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /152 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000298/2023
16	D-BLAPL/3502/2024 BLAPL/1180/2024	SATYAJIT SAHOO @ JATIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDRASEKHARPUR /504 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001240/2023
17	D-BLAPL/3205/2024 BLAPL/1181/2024	SANKURU @ MANOJ DALAI VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /444 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000020/2023
18	D-BLAPL/4506/2024 BLAPL/1182/2024	LUKESWAR GARDIA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KATARBAGA /141 /2019 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000068/2019
19	D-CMP/6159/2024 CMP/110/2024	SRINIBAS BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR CS/0000001/2024
20	D-CMP/6396/2024 CMP/111/2024	M/S. NATIONAL MOTORS, BALASORE VS CLASS AGRICULTURAL MACHINERY PVT. LTD., BANGALORE	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000065/2020
21	D-CMP/5800/2024 CMP/112/2024	LAXMIPRIYA DAS VS ADHIKARI SAHU	RAJESH RANJAN SAHOO VS	// CIVIL JUDGE, SR.DIVN.,HINDOL(Dhenkanal) CS/0000113/2023
22	D-CONTC/1262/2024 CONTC/934/2024	PRAFULLA CHANDRA SETHI VS ER. TUSHARKANTA PANDA, CHIEF ENGNR., NATIONAL HIGHWAYS, ODISHA, BBSR.	ADV. VS	// ()
23	D-CONTC/4316/2024	JADUMANI NIAL	BIJAYA KUMAR BEHERA 1	//

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	CONTC/935/2024	VS	VS	0
24	D-CONTC/4229/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
	CONTC/936/2024	DULURAM MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
25	D-CONTC/4213/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
	CONTC/937/2024	DHANSING MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
26	D-CONTC/4182/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
	CONTC/938/2024	JAMUNA NIAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
27	D-CONTC/4146/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
	CONTC/939/2024	DIPTIMAYEE SAHOO	ADV.	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
28	D-CONTC/1100/2024	SAMIR PAIK	ADV.	//
	CONTC/940/2024	VS	VS	0
		MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH		//
29	D-CONTC/1103/2024	GANGADHAR JAGADALLA	ADV.	//
	CONTC/941/2024	VS	VS	0
		MITRABHANU KACHHAP, D.E.O., BARGARH		//
30	D-CONTC/5734/2024	RAGHUNATH PATI	PRAFULLA KUMAR MAHAPATRA	//
	CONTC/942/2024	VS	VS	0
		SASWAT MISHRA, I.A.S.		//
31	D-CONTC/1312/2024	JITENDRA NARAYAN SAMANTA	ADV.	//
	CONTC/943/2024	VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
32	D-CONTC/5665/2024	BASANTI NAYAK	ASHOK KUMAR MOHAPATRA (1)	//
	CONTC/944/2024	VS	VS	0
		TAPAN KUMAR SENAPATI, BDO, TIRTOL PANCHAYAT SAMITI		//
33	D-CONTC/2236/2024	PANKAJ SHARMA	ADV.	//
	CONTC/945/2024	VS	VS	0
		AMULYA KUMAR PRADHAN, DISTRICT EDUCATION OFFICER, SUNDARGARH		//
34	D-CONTC/6374/2024	BISWANATH BEURA	ADV.	//
	CONTC/946/2024	VS	VS	0

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35	D-CONTC/6368/2024 CONTC/947/2024	SUSHIL KUMAR LOHANI, I.A.S. KARANA NAIK VS	ADV. VS	// // ()
36	D-CONTC/6302/2024 CONTC/948/2024	G. MATHI VATHANAN, I.A.S. PRAMOD KUMAR PATEL VS	ADV. VS	// // ()
37	D-CONTC/6304/2024 CONTC/949/2024	ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT. ASHOKA KUMAR MOHAPATRA VS	ADV. VS	// // ()
38	D-CONTC/6306/2024 CONTC/950/2024	ASWASTHY .S., SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPT. GHASI RAM SATAPATHY VS	ADV. VS	// // ()
39	D-CONTC/6012/2024 CONTC/951/2024	ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT. PURNA CHANDRA PANIGRAHI VS	ADV. VS	// // ()
40	D-CONTC/6009/2024 CONTC/952/2024	ANU GARG, I.A.S. RAJKISHORE BEHERA VS	ADV. VS	// // ()
41	D-CONTC/6007/2024 CONTC/953/2024	ASWATHI. S., I.A.S. KISHORE CHANDRA PATRO VS	ADV. VS	// // ()
42	D-CONTC/6214/2024 CONTC/954/2024	ANU GARG, I.A.S. KALI PRASAD SATAPATHI VS	ADV. VS	// // ()
43	D-CONTR/3815/2024 CONTR/5/2024	DR. BIBEK SRABAN KUMAR, I.P.S. SANTOSH KUMAR CHAHATARAY VS	ADV. VS	// //0 ()
44	D-CRLA/4324/2024 CRLA/117/2024	PRATEEK SINGH, I.P.S. SANKAR BEHERA VS	DEBASIS MISHRA VS	// GANJAM PS /29 /2015 ADHOC ADDL.DIST. AND SESSIONS JU
45	D-CRLA/3758/2024 CRLA/118/2024	STATE OF ODISHA SUNIL MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	TR/0000048/2021 THUAMUL RAMPUR /21 /2021 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000052/2021

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46	D-CRLA/3391/2024 CRLA/119/2024	SUNARAM PUTEL VS STATE OF ODISHA	JNYANANANDA PANDA VS	LARAMBA /258 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/000097/2023
47	D-CRLA/4429/2024 CRLA/120/2024	SANJU@ABHI@ABRAHAM HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /127 /2017 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000196/2017
48	D-CRLMA/3628/2024 CRLMA/27/2024	OLIVE RASHMI KULLU VS ASHISH DUNG DUNG	DIPAK RANJAN MISHRA VS	JHARSUGUDA /405 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001454/2023
49	D-CRLMC/649/2024 CRLMC/398/2024	DILLIP KUMAR JENA@ANANGA KUMAR JENA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /307 /2009 A.D.J.,DHENKANAL(Dhenkanal) CT/0000076/2010
50	D-CRLMC/2357/2024 CRLMC/399/2024	JANARDAN GOUDA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PATTAPUR (DIGAPAHANDI) /187 /2023 DISTRICT & SESSIONS JUDGE,BERHAM Spl/0000022/2023
51	D-CRLMC/3521/2024 CRLMC/400/2024	PRASANT DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /501 /2022 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000014/2023
52	D-CRLMC/3641/2024 CRLMC/401/2024	MANAS RAJ KHORA@SABHYA MANAS KHURA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /376 /2022 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000057/2022
53	D-CRLMC/3648/2024 CRLMC/402/2024	ARJUN NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /304 /2018 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000177/2022
54	D-CRLMC/4425/2024 CRLMC/403/2024	PRADEEP CHALAN VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	KHARIAR /201 /2016 C.J.M.,NAWAPARA(Nuapada) CT/0000427/2016
55	D-CRLMC/4022/2024 CRLMC/404/2024	BHUBAN NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	HINDOL /23 /2021 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000050/2021
56	D-CRLMC/3068/2024 CRLMC/405/2024	SURESH BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	/ /0 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000091/2016
57	D-CRLMC/3070/2024	SK BANGURU @ RAFIQUE	SAROJ BARIK	BALASORE TOWN /7 /2011

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	CRLMC/406/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BALASORE(Baleshwar) CT/0000041/2011
58	D-CRLMC/4239/2024 CRLMC/407/2024	MAHJABEEN VS STATE OF ODISHA	PRATIK DASH VS	MAHILA P.S.(BBSR) /171 /2016 AD-HOC ADDL.DIST.JUDGE,BHUBANES TR/0002335/2016
59	D-FAO/1483/2024 FAO/34/2024	TATA AIG GENERAL INSURANCE COMPANY LTD. VS RAGHUNATH SIRKA	AVIJIT PATNAIK VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000195/2020
60	D-FAO/1482/2024 FAO/35/2024	TATA AIG G.I. CO. LTD. VS MANTU MAHANTA	AVIJIT PATNAIK VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000194/2020
61	D-FAO/4817/2024 FAO/36/2024	BIJAYEENI PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000054/2003
62	D-MACA/3250/2024 MACA/73/2024	G.M.,TATA AIG GENERAL INSURANCE COMPANY LTD. VS PREMAMANJARI SAHU	ADAM ALI KHAN VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000019/2020
63	D-MACA/4121/2024 MACA/74/2024	CHOLAMANDALAM M.S. G.I.CO. LTD. VS JOGESWARI MAHANANDA	SOMNATH ROY VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000104/2017
64	D-RPFAM/6238/2024 RPFAM/27/2024	MANAS KUMAR MALLA VS SWAYAMPRAVA SAHOO	GAUTAM KUMAR ROUSTRAY VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000016/2023
65	D-RSA/2953/2024 RSA/26/2024	AUGUSTUS BADA VS PRASHANT MINZ	BYOMOKESH SAHOO VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000140/2022
66	D-STREV/5724/2024 STREV/2/2024	M/S. BAJAJ ELECTRICALS LTD., BBSR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// () //
67	D-WA/2811/2024 WA/168/2024	MANORAMA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// () //
68	D-WA/4640/2024 WA/169/2024	AKSHAYA KUMAR BHUYAN VS	BIBHUTI BHUSAN MISHRA VS	// ()

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69	D-WA/6114/2024 WA/170/2024	STATE OF ODISHA STATE OF ODISHA VS ALPHONSA TETE	SANGRAM JENA,A.G.A VS	// // 0 //
70	D-WA/3596/2024 WA/171/2024	MADHUSUDAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
71	D-WP(C)/6388/2024 WP(C)/3275/2024	SUBRAT RANJAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
72	D-WP(C)/6500/2024 WP(C)/3276/2024	RAJA KISHORE CHOUDHURY VS THE DY. COMMISSIONER, A.O., ODA COURT OF BMC	TANMAY MISHRA VS M/S.PRAVASH CHANDRA MOHAPATRA	// 0 //
73	D-WP(C)/6389/2024 WP(C)/3277/2024	PANA CHRISTIAN @ PANADHAR CHRISTIAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
74	D-WP(C)/6340/2024 WP(C)/3278/2024	SWARNALATA DEI VS STATE OF ODISHA	JAGANNATH PATTANAIAK VS	// 0 //
75	D-WP(C)/3928/2024 WP(C)/3279/2024	JUDHISTIRA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
76	D-WP(C)/5460/2024 WP(C)/3280/2024	BHASKAR CHANDRA CHOUDHURY VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //
77	D-WP(C)/6392/2024 WP(C)/3281/2024	BALABHADRA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
78	D-WP(C)/4144/2024 WP(C)/3282/2024	BHARATI NAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
79	D-WP(C)/6430/2024 WP(C)/3283/2024	BUDHIRAM BASKEY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //

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80	D-WP(C)/3671/2024 WP(C)/3284/2024	AUTHORISED OFFICER, ODISHA GRAMYA BANK, BALASORE VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
81	D-WP(C)/5690/2024 WP(C)/3285/2024	BHARAT CHANDRA SAHOO @ BHARAT KUMAR SAHOO VS SUB-COLLECTOR SADAR, CTC	AMIT PRASAD BOSE VS	// 0 //
82	D-WP(C)/4991/2024 WP(C)/3286/2024	AVINNA KUMAR MOHAPATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
83	D-WP(C)/769/2024 WP(C)/3287/2024	SIMANCHAL SAHU VS THE GOVT OF ODISHA	SANDEEP PATRO VS	// 0 //
84	D-WP(C)/6045/2024 WP(C)/3288/2024	MIHIR KUMAR SAHU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
85	D-WP(C)/6082/2024 WP(C)/3289/2024	M/S KUNAL STRUCTURE(I)PVT. LTD., DHENKANAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
86	D-WP(C)/6044/2024 WP(C)/3290/2024	TUSAR KUMAR SAHU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
87	D-WP(C)/6417/2024 WP(C)/3291/2024	MANJU BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
88	D-WP(C)/6414/2024 WP(C)/3292/2024	HARIHAR SA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
89	D-WP(C)/6425/2024 WP(C)/3293/2024	PARESWAR BAG VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
90	D-WP(C)/6298/2024 WP(C)/3294/2024	SUBHASHREE RAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
91	D-WP(C)/6421/2024	HARIBANDHU SAHOO	DHANESWAR BEHERA	//

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	WP(C)/3295/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/6469/2024 WP(C)/3296/2024	LINGARAJ PATNAIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
93	D-WP(C)/6428/2024 WP(C)/3297/2024	AKRURA SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
94	D-WP(C)/6301/2024 WP(C)/3298/2024	DINESH KUMAR NAIDU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
95	D-WP(C)/6431/2024 WP(C)/3299/2024	KUBERLAL BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
96	D-WP(C)/6424/2024 WP(C)/3300/2024	PRATIMA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
97	D-WP(C)/6296/2024 WP(C)/3301/2024	RAMESH KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
98	D-WP(C)/6299/2024 WP(C)/3302/2024	KARAN SHAW VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
99	D-WP(C)/6435/2024 WP(C)/3303/2024	DHABALESWAR SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
100	D-WP(C)/5655/2024 WP(C)/3304/2024	CHINMAYEE @ BEDMATA MATARI VS TRINATH SEKHAR CHANDAN	ABHILASH MISHRA VS	// 0 //
101	D-WP(C)/6293/2024 WP(C)/3305/2024	PINKY MODI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
102	D-WP(C)/6390/2024 WP(C)/3306/2024	LAXMI NARAYAN JAIN VS	SUKANTA KUMAR DALAI VS	// 0

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103	D-WP(C)/6612/2024 WP(C)/3307/2024	STATE OF ODISHA REKHA AGARWAL VS STATE OF ODISHA	SIDHARTHA MISHRA 1 VS	// // 0 //
104	D-WP(C)/6290/2024 WP(C)/3308/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD., NAYAGARH VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
105	D-WP(C)/6523/2024 WP(C)/3309/2024	BABUAA YADAV VS REGIONAL TRANSPORT OFFICER, ROURKELA	ASHOK KUMAR ROUT VS	// 0 //
106	D-WP(C)/6410/2024 WP(C)/3310/2024	BALARAM PATI VS COLLECTOR, KEONJHAR	SUSANTA KUMAR DASH VS	// 0 //
107	D-WP(C)/1748/2024 WP(C)/3311/2024	PRINCIPAL SECRETARY, AVIATION RESEARCH CENTRE, NEW DELHI VS KANHU CHARAN ADHIKARI	PRABHU PRASANNA BEHERA VS	// 0 //
108	D-WP(C)/6520/2024 WP(C)/3312/2024	DUSHASAN BARIK VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
109	D-WP(C)/5016/2024 WP(C)/3313/2024	SHAKTI KAMADHENU WOMEN SELF HELP GROUP, DHENKANAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
110	D-WP(C)/6525/2024 WP(C)/3314/2024	PURNA CHANDRA PATRA VS STATE OF ORISSA	NETRANANDA BISWAL VS	// 0 //
111	D-WP(C)/5674/2024 WP(C)/3315/2024	RANJAN PRADHAN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
112	D-WP(C)/3670/2024 WP(C)/3316/2024	PANDABA PATRO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
113	D-WP(C)/5751/2024 WP(C)/3317/2024	SIMILIPAL SCHOOL OF NURSING, MAYURBHANJ VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //

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114	D-WP(C)/3681/2024 WP(C)/3318/2024	BHAGIRATHI KANTA VS UNION OF INDIA	PRASANTA KISHORE RAY VS	// 0 //
115	D-WP(C)/6475/2024 WP(C)/3319/2024	KALPANA TRIPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
116	D-WP(C)/6477/2024 WP(C)/3320/2024	BIKASH RANJAN SAHU VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
117	D-WP(C)/6474/2024 WP(C)/3321/2024	LALITIA NAG VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
118	D-WP(C)/4720/2024 WP(C)/3322/2024	DR. JUBARAJ BARIK VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
119	D-WP(C)/6393/2024 WP(C)/3323/2024	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
120	D-WP(C)/6405/2024 WP(C)/3324/2024	SUSANTA NAYAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
121	D-WP(C)/6313/2024 WP(C)/3325/2024	GANGADHAR CHOUDHURY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
122	D-WP(C)/6632/2024 WP(C)/3326/2024	DILIP KUMAR MALIK VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
123	D-WP(C)/6511/2024 WP(C)/3327/2024	ORES ISPAT PVT. LTD., SUNDARGARH VS INDUSTRIAL PROMOTION AND INVESTMENT CORP. OF ODISHA LTD.	ARYA TRIPATHY VS	// 0 //
124	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
125	D-WP(C)/5795/2024	ALEKHA NAYAK	SURYAKANTA DASMOHAPATRA	//

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	WP(C)/3329/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/6259/2024 WP(C)/3330/2024	MANAS RANJAN GARANAYAK VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING , UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// 0 //
127	D-WP(C)/5802/2024 WP(C)/3331/2024	RANJAN KUMAR NAIK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
128	D-WP(C)/6115/2024 WP(C)/3332/2024	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //
129	D-WP(C)/5796/2024 WP(C)/3333/2024	SOMANATH NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
130	D-WP(C)/4973/2024 WP(C)/3334/2024	LOHIT KUMAR PRADHAN VS STATE OF ODISHA	SMARAJIT PRADHAN VS	// 0 //
131	D-WP(C)/5931/2024 WP(C)/3335/2024	INTERNATIONAL CHIP BOARD INDUSTRIES, CUTTACK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
132	D-WP(C)/5799/2024 WP(C)/3336/2024	PABITRA NAHAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
133	D-WP(C)/5801/2024 WP(C)/3337/2024	SAMIRA NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
134	D-WP(C)/6358/2024 WP(C)/3338/2024	SUSHREE SANGITA KHATUA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
135	D-WP(C)/6416/2024 WP(C)/3339/2024	RAJIB LOCHAN PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
136	D-WP(C)/5798/2024 WP(C)/3340/2024	BUDHI NAHAK VS	SURYAKANTA DASMOHAPATRA VS	// 0

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137	D-WP(C)/6420/2024 WP(C)/3341/2024	STATE OF ODISHA KALPANA RANI BHANJA VS	SUKANTA KUMAR MISHRA VS	// // ()
138	D-WP(C)/5493/2024 WP(C)/3342/2024	STATE OF ODISHA PRASANTA KUMAR TRIPATHY VS	DEBI PRASAD DHALSAMANTA VS	// // ()
139	D-WP(C)/5689/2024 WP(C)/3343/2024	STATE OF ODISHA MANOJ KUMAR DAS VS	PRAFULLA CHANDRA DAS VS	// // ()
140	D-WP(C)/6617/2024 WP(C)/3344/2024	STATE OF ODISHA BANDHU SETHI VS	SAILABALA JENA VS	// // ()
141	D-WP(C)/5631/2024 WP(C)/3345/2024	STATE OF ODISHA GIRIDHARI PATTNAYAK VS	BIKRAM KESHARI MOHANTY VS	// // ()
142	D-WP(C)/6436/2024 WP(C)/3346/2024	STATE OF ODISHA MANAS RANJAN KHATUA VS	JAYANT KUMAR BISWAL VS	// // ()
143	D-WP(C)/6221/2024 WP(C)/3347/2024	STATE OF ODISHA GOPAL SWAIN VS	RAGHUNATH SINGH VS	// // ()
144	D-WP(C)/5878/2024 WP(C)/3348/2024	STATE OF ODISHA NARENDRA KUMAR PANDA VS	JYOTIRMAY GUPTA VS	// // ()
145	D-ABLAPL/1938/2024 ABLAPL/1614/2024	STATE OF ODISHA KARIM BUX VS	RAMESH CHANDRA OJHA VS	// // ()/
146	D-ABLAPL/3254/2024 ABLAPL/1615/2024	STATE OF ODISHA JITUN KUMAR BEHERA VS	PARTHA SARATHI DAS VS	// // ()
147	D-ABLAPL/3746/2024 ABLAPL/1616/2024	STATE OF ODISHA LAXMIDHAR SWAIN VS	SMRUTI RANJAN ROUT VS	// // ()
		STATE OF ODISHA		//

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148	D-ABLAPL/4029/2024 ABLAPL/1617/2024	CHUTKI @ KAPILASH BEHERA VS STATE OF ODISHA	EKTA AGARWAL VS	JAGATPUR /594 /2023 () //
149	D-ABLAPL/4093/2024 ABLAPL/1618/2024	BANSHIDHAR PANIGRAHI VS STATE OF ODISHA	SOUGAT DASH VS	AIRPORT /3 /2024 () //
150	D-ABLAPL/4107/2024 ABLAPL/1619/2024	SK.ABDUL MUKTAR VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BALASORE TOWN /197 /2019 () //
151	D-ABLAPL/4295/2024 ABLAPL/1620/2024	PRASANNAJIT SAHU @ PRANSJIT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /350 /2013 () //
152	D-ABLAPL/4040/2024 ABLAPL/1621/2024	BHUPESH PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	PARJANG /86 /2007 ADDL.SESIONS JUDGE,KAMAKHYAN. CT/0000129/2007
153	D-ABLAPL/3360/2024 ABLAPL/1622/2024	SUNDARAYA BADANAYAKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MACHHKUND /35 /2023 () //
154	D-ABLAPL/3780/2024 ABLAPL/1623/2024	BENUDHAR @ BHAGIRATHI NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /46 /2024 () //
155	D-ABLAPL/4048/2024 ABLAPL/1624/2024	PREETAM KUMAR SARANGI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHANDAGIRI P.S. /60 /2024 () //
156	D-ABLAPL/3443/2024 ABLAPL/1625/2024	GEETA MEHER VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	HIRAKUD /198 /2022 () //
157	D-ABLAPL/4375/2024 ABLAPL/1626/2024	RAGHUNATH BEHURA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /37 /2024 () //
158	D-ABLAPL/3238/2024 ABLAPL/1627/2024	SASHIBHUSAN BEHERA VS STATE OF ODISHA	PANCHANAN SAHOO VS	JATNI P.S. /22 /2024 () //
159	D-ABLAPL/4612/2024	MD. SAKIR @ MAHAMAD SAKIRI	SANDEEP RAJ PANDA	MAHILA P.S. BUXIBAZAR /20 /2024

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	ABLAPL/1628/2024	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/3427/2024 ABLAPL/1629/2024	GOUTAM SAHA VS STATE OF ODISHA	MAHESH SETHI VS	NAYAPALLI P.S. /5 /2024 () //
161	D-ABLAPL/3940/2024 ABLAPL/1630/2024	AJIT KUMAR MOHANTA VS STATE OF ODISHA	PULAKESH MOHANTY VS	JASHIPUR /29 /2024 () //
162	D-ABLAPL/4368/2024 ABLAPL/1631/2024	SANJAY KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/000068/2021
163	D-ABLAPL/4422/2024 ABLAPL/1632/2024	KANHA@ AJIT KUMAR DAS VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /23 /2024 () //
164	D-ABLAPL/4420/2024 ABLAPL/1633/2024	PRAMILA KALANDI VS STATE OF ODISHA	PITAMBAR JENA VS	CHAMPUA /155 /2014 () //
165	D-ABLAPL/4443/2024 ABLAPL/1634/2024	CHANDAN BHOI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /306 /2023 () //
166	D-ABLAPL/2501/2024 ABLAPL/1635/2024	MANASI PANIGRAHI VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	CUTTACK VIGILANCE /11 /2023 () //
167	D-ABLAPL/4479/2024 ABLAPL/1636/2024	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /54 /2024 () //
168	D-ABLAPL/3727/2024 ABLAPL/1637/2024	TULSIRAM JAGAT VS STATE OF ODISHA	RAMDAS ACHARY VS	SINAPALI /71 /2021 J.M.F.C.,SINAPALI(Nuapada) CT/000071/2021
169	D-ABLAPL/3255/2024 ABLAPL/1638/2024	GOVINDA NAYAK @ GOBINDA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /150 /1999 J.M.F.C.,RANPUR(Nayagarh) GR/0000142/1999
170	D-CONTC(CPC)/315/2017 CONTC(CPC)/315/2017	SUSIL KUMAR MOHAPATRA VS	M/S U.C. MOHANTY VS	// ()

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		MADHUSUDAN MISHRA, IAS, COLLECTOR, BOUDH		//